

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 46 of 2013

Dated : 21st August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s):

ORDER

Heard learned counsel for the appellant.

Nobody has entered appearance on behalf of the respondents.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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